

who are given President's/PM level security cover. In all other cases, the traffic should not be stopped. The guidelines also provide that pedestrians moving in their assigned lanes who are not carrying any baggage etc. should not be stopped and those carrying baggage should be frisked by Delhi Police and then allowed to go in their assigned lanes.

Delhi Police has reported that they make necessary arrangements to ensure that minimum inconvenience is caused to the general public and overall uninterrupted flow of traffic is broadly maintained. Diversions are kept to the minimum and efforts are made to avoid any hardships to the road users and to meet emergent situation. Some steps undertaken by Delhi Police to ensure smooth movement/flow of traffic for general public during movement of VVIPs are as follows:-

- Traffic staff deployed for VVIP route duties are regularly briefed and sensitized to ensure that common people do not suffer in such traffic situations.
- Traffic staff is also briefed/ instructed to stop the general traffic for minimum period and cross traffic is allowed whenever possible.
- Proper facilitation for emergency vehicles such as ambulances, fire tenders etc.

#### **Unclaimed dead bodies in Delhi**

2128. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of dead bodies in Delhi and around have been piling up unabatedly and nobody is coming forward to claim such dead bodies;

(b) if so, what is the number of such unclaimed dead bodies registered in the official records of Delhi during the last four months;

(c) whether it is proposed to create awareness among the public to report unattended ailing persons on the footpaths/other such places for appropriate action to control such untimely deaths; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Delhi Police has reported that 962 unclaimed dead bodies were recovered during the last four months *i.e.* from November 2015 to February 2016.

(c) and (d) Delhi Police has informed that whenever any information is received by the local police station or Police Control Room from general public, immediate action is taken for shifting the aged/sick persons found lying hapless on roadsides.

**Financial assistance to CPMF personnel sacrificing  
lives fighting terrorists**

†2129. SHRI PARVEZ HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of financial assistance being provided by Government to those personnel serving in the para-military forces who sacrifice their lives fighting against the terrorist during their services;

(b) the details of compensation provided to police personnel posthumously during the last three years; and

(c) the details of other facilities being provided to the martyrs besides financial help in cash?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Next of Kin (NOK) of the Central Armed Police Force (CAPF) and Assam Rifles (AR) personnel sacrificed their lives while fighting against the terrorists are entitled to get a *ex-gratia* lump sum compensation of ₹ 15 lakh (Rupees fifteen lakh) as per Department of Pensions and Pensioner's Welfare (DOP&PW) Office Memorandum dated 02.09.2008. In addition, the NOK of the deceased is entitled to get Liberalized Family Pension (*i.e.* last pay drawn) under Central Civil Service (Extra Ordinary Pension) Rules, 1939 and other pensionary benefits as admissible.

(b) During the last three years (*i.e.* 2012-13, 2013-14 and 2014-15), *ex-gratia* lump sum compensation have been paid to NOKs of 585 (all circumstance of death) CAPF and AR personnel.

(c) The following facilities provided to the NoK of CAPF and AR personnel who sacrifice lives fighting against the terrorist;

(i) 5% vacancies reserved in Group "C" and "D" for compassionate appointments for NoK of the deceased personnel.

(ii) Under the Prime Minister Scholarship Scheme, amount @ ₹ 2250 p.m. for girls and ₹ 2000 p.m. for boys is being released to the wards of serving/retired CAPFs and AR personnel. Number of Prime Minister

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† Original notice of the question was received in Hindi.